## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. (CAA) No. 23/NCLT/AHM/2017 Gujarat High Court C.A. No. 543/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

Name of the Company:

McFills Enterprises Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Vaibhavi Parikk

ADVOCATE

PETITIONER

1

2.

## **ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Affidavit of Authorised Signatory of the Petitioner Company filed undertaking to pay the liability to Income Tax Authorities subject to the final Order of the Appellate Authorities under the Income Tax Act.

Heard Learned Counsel for Petitioner.

List the Matter on 24.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22<sup>nd</sup> day of May, 2017.